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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/141/2016

NAME OF THE PETITIONER(S) : T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. Ananth

Counsel for Petitioners



For. Mr. Ashok Vishwanath

2. M. SELVA KUMAR.


2nd Respondent

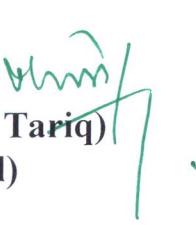
For. Mr. Kethirasan.

3. Rajasekhar VK

Counsel for R3
ORDER



Shri S Ananth, representing counsel for petitioners present and prayed time for submitting arguments stating that his senior could not attend the Tribunal today. Shri M Selva Kumar, counsel for R2 present and Shri Rajasekhar V K, counsel for R3 present. At request of counsel for petitioner, time enlarged for submitting final arguments. Put up on 05.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)